## NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/08/2017 AT 10.30 AM

> PRESENT: SHRI CH. MOHD SHARIEF TARIQ, MEMBER – JUDICIAL SHRI S.VIJAYARAGHAVAN, MEMBER -TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: CP/135/CAA/2017

NAME OF THE TRANSFEROR

: SUNDARAM INFOTECH SOLUTIONS LTD

NAME OF THE TRANSFERRE

: SUNDARAM FINANCE LTD

UNDER SECTION

: 230

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

A. Le. MY LSAMY ) Fox 82 HHOURS M. W.S. M.

## **ORDER**

Counsel for Petitioner present. The report of the OL is awaited, the representative prayed for time for submission of report. At request, time is enlarged. Put up on 12.09.2017 at 10.30 A.M.

(S. VIJAYARAGHAVAN) MEMBER (TECHNICAL)

(CH. MOHD SHARIEF TARIQ) MEMBER (JUDICIAL)